Annexure-6

Name of the corporate debtor: Snajay Insecticides Private Limited**; Date of commencement of liquidation:** 26/02/2021 (Order communicated to the Liquidator on 13/03/2021)**;**

List of stakeholders as on: 12.04.2021 (being the last date for submission of claim form)

List of operational creditors (other than Workmen, Employees and Government Dues)

SL No.	Name Of Creditors	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted Provisionally	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)					
1	Eroma Petrochemicals Private Limited	09.05.2021	48,56,207	48,56,207	Unsecured	NA	NA					The claim has been admitted provisionally on the basis of documents furnished by Creditor as no books of accounts has been provided to the Liquidator by Ex-Management. None of the Director is tracable
	Total		**48,56,207**	**48,56,207**								